CP NO. 103(ND)/2015 RT No.08/2016

Surinder Kumar Virdi

... Petitioner

Versus.

M/s Beavers Leathers Pvt. Ltd. & Ors.

...Respondents

Present:

None.

The case has been taken up today as the parties were granted time to file the written submissions by 20.12.2016. The office has reported that written submissions dated 20.12.2016 have been filed by the petitioner on 21.12.2016. The office has also reported that Mr. Anil Kumar, LDC has brought

the record from NCLT, Delhi. Judgement has been reserved.

In this case, extension for three months for disposal of the case was granted by the Hon'ble President, NCLT, New Delhi Bench w.e.f. 07.10.2016 vide his order dated 18.10.2016 in File No. 25/2/2016-NCLT. This matter was received by transfer from the Company Law Board and taken up for the first time on 26.7.2016. The period of six months thereafter would expire on 25.01.2016. A request, therefore, be made to the Hon'ble President, NCLT, New Delhi for extension of time for disposal of the case up to 25.01.2017.

Justice R.P. Nagrath Member (Judicial)

(Deepa Krishan) Member (Technical)

December 21, 2016